

SUPREME COURT OF INDIA

Wild Life Institute of India, Dehradun

Vs.

Vijay Kumar Garg

(Sujata V.Manohar and M.Jagannadha Rao JJ.)

02.05.1997

ORDER

The Text below is only a summarized version of the order pronounced

Dispute cannot be referred to the arbitrator after expiry of limitation period of 90 days.